

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
MARVEL OMEGA BUILDERS PRIVATE LIMITED OPERATING IN REAL ESTATE INDUSTRY AT
PUNE (MAHARASHTRA) AND BENGALURU (KARNATAKA)

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr No	Particulars	Details
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Marvel Omega Builders Private Limited PAN: AAGCM6006R CIN: U45200PN2010PTC136620
2.	Address of the registered office	301-302 Jewel Tower, Lane No. 5, Koregaon Park, Pune 411001. Maharashtra. India.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Project 1: Marvel Selva Ridge Address: Bavdhan, Pune: 411021. Maharashtra. Project 2: Marvel Orial Address: Primrose Road, Craig Park Layout, Ashok Nagar, Bengaluru 560024 Karnataka.
5.	Installed capacity of main products/ services	Project 1: Marvel Selva Ridge Unsold Units: 1 Residential Flat, 1 Villa Project 2: Marvel Orial Unsold Units: 4 Residential Flats
6.	Quantity and value of main products/ services sold in last financial year	Project 1: Marvel Selva Ridge Sold Units till date: 55 Residential Flats, 15 Villas Project 2: Marvel Orial Sold Units till date: 4 Residential Flats
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Unaudited Financial Statements available as on 30/09/2024. The List of Creditors are available on the IBBI website: https://ibbi.gov.in/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The criteria for submission of Expression of Interest are available at the Resolution Professional's Office at: 1606 Corporate Annex, Sonawala Road, Near Udyog Bhavan, Goregaon (East). Mumbai: 400063. Maharashtra.
10.	Last date for receipt of expression of interest	Saturday, 21 st February, 2026
11.	Date of issue of provisional list of prospective resolution applicants	Tuesday, 03 rd March, 2026
12.	Last date for submission of objections to provisional list	Monday, 09 th March, 2026
13.	Date of issue of final list of prospective resolution applicants	Wednesday, 18 th March, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday, 23 rd March, 2026
15.	Last date for submission of resolution plans	Wednesday, 22 nd April, 2026
16.	Process email id to submit Expression of Interest	cirp.marvel@gmail.com
17.	Details of the corporate debtor's registration status as MSME	MSME Registration No.: UDYAM-MH-26-1074255

Birendra Kumar Agrawal
IBBI/IPA-001/IP-P00564/2017-18/11040
1606 Corporate Annex, Sonawala Road,
Goregaon (East). Mumbai: 400063. Maharashtra
For Marvel Omega Builders Private Limited (Under CIRP)
Place: Mumbai
Date: 06th February, 2026

